

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/39411/2024	RAJESH HANS VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /139 /2015 () //	
2	D-BLAPL/39413/2024	AJIT BILUNG VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /2 /2023 () //	
3	D-BLAPL/39414/2024	SUMIT KERKETTA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /46 /2023 () //	
4	D-BLAPL/39415/2024	SRIKARA KISHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /130 /2019 () //	
5	D-BLAPL/39416/2024	MANABHANJAN PADHI VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 () //	
6	D-BLAPL/39418/2024	RAJINDRA NAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /101 /2024 () //	
7	D-BLAPL/39420/2024	MANOJ KUMAR TANDI VS STATE OF ODISHA(VIG.)	RAKESH BEHERA VS	ROURKELA VIGILANCE /16 /2024 () //	
8	D-BLAPL/39422/2024	HARIHAR MOHANTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /314 /2022 () //	AOR20220001631C202400214
9	D-BLAPL/39423/2024	BALIA @ BALARAM PARIDA VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /486 /2024 () //	
10	D-BLAPL/39424/2024	PRATAP KUMAR JENA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202400051
11	D-BLAPL/39429/2024	AJIT JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /532 /2024 () //	

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12	D-BLAPL/39431/2024	MAMATA DEVI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// () //	
13	D-BLAPL/39446/2024	JITU @ JITENDRA KUMAR ROUT VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /125 /2024 () //	
14	D-BLAPL/39447/2024	SMRUTI RANJAN PAIKRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MARKAT NAGAR /178 /2024 () //	
15	D-BLAPL/39449/2024	HARIHAR SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	TANGI /266 /2024 () //	
16	D-BLAPL/39450/2024	CHITTARANJAN PRUSTY @ BAPUNI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHANDAGIRI P.S. /585 /2024 () //	
17	D-BLAPL/39451/2024	JITU@JITENDRA PRADHAN VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL SADAR PS /35 /2023 () //	AOD20230000619C202400024
18	D-BLAPL/39452/2024	TARU @ CHATURA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /106 /2014 () //	
19	D-BLAPL/39455/2024	BANTHU @ BABUL BHUTIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1046 /2024 () //	
20	D-BLAPL/39457/2024	JAGA @ SIDHARTHA BHOI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1046 /2024 () //	
21	D-BLAPL/39461/2024	SATYAJIT SASMAL @ DILU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	MANCHESWAR P.S. /663 /2024 () //	
22	D-BLAPL/39462/2024	KUNTALA MALLICK VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIPATNA /510 /2024 () //	AOR20220001247C202400042
23	D-BLAPL/39463/2024	SADREY ALAM @ ALAM @ SARDREY ALAM	SUDHANSU SEKHAR DASH	KHANDAGIRI P.S. /822 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/39466/2024	MAHENDRA SASMAL @ DAKUA	BIDYALOK MOHAPATRA	MANCHESWAR P.S. /663 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/39467/2024	DHANESWAR MURMU	ATMAJIT MANMITH DAS	CHHEND /129 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/39468/2024	SAILENDRA ROUT @ SILU	BIDYALOK MOHAPATRA	MANCHESWAR P.S. /663 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/39469/2024	PURNA CHANDRA SENAPATI @ TIKINA	BIDYALOK MOHAPATRA	MANCHESWAR P.S. /663 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/39472/2024	JUGE@JUGESWAR NIAL	SATYA NARAYAN MISHRA 4	BODEN /254 /2024	AOR20220001615C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/39473/2024	PRAKASH KHUNTIA	SANDEEP RAJ PANDA	GHATAGAON /400 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/39477/2024	ASIT KUMAR SAHOO	DEBASNAN DAS	ANGUL TOWN /642 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/39478/2024	BAPI @ RAKESH BEHERA	SUJIT KUMAR DAS	ATHGARH /274 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-CMAPL/55057/2024	SANJAY KUMAR RANA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-CMAPL/55117/2024	SARANGADHAR PATRA	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-CMP/55045/2024	VIJAY LAXMI SINGH DEO	DILLIP KUMAR PRADHAN	//	
		VS	VS	()	

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		RENUKA KEJRIWAL		//	
35	D-CMP/55095/2024	M/S. JAGANNATH ELECTRICAL, BHADRAK	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		M.D, NESCO. LTD., BALASORE		//	
36	D-CMP/55119/2024	BASANTA KUMAR PRUSTY	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		JAYANTA KUMAR PRUSTY		//	
37	D-CMP/55128/2024	RAMESH CHANDRA MISHRA	CHINMAYA MISHRA	//	
		VS	VS	()	
		HARAPRASAD MISHRA		//	
38	D-CMP/55139/2024	ROHITA PRADHAN	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		PRIYAMBADA BEHERA @ TEMPO		//	
39	D-CMP/55212/2024	BAIDHAR BEHERA	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202400014
		VS	VS	()	
		BHAGIRATHI BEHERA		//	
40	D-CONTC/55038/2024	CHARANESWAR RANA	ADV.	//	
		VS	VS	()	
		ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDL. SECY. TO GOVT., WATER RESOURCES DEPT., BBSR			
41	D-CONTC/55041/2024	DHARAMU JAGAT	ADV.	//	
		VS	VS	()	
		ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDL. SECRETARY TO GOVT., DEPT. OF W.R., ODISHA			
42	D-CONTC/55044/2024	PARAMANANDA JANI @ DAL	ADV.	//	
		VS	VS	()	
		ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDITIONAL SECRETARY TO GOVT. DEPT. OF WATER RESOURCES			
43	D-CONTC/55048/2024	PARAMANANDA MAHANAND @ PARAMA MAHANAND	ADV.	//	
		VS	VS	()	
		ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDITIONAL SECRETARY TO GOVT. DEPT. OF WATER RESOURCES			
44	D-CONTC/55061/2024	DEBI PRASAD RANA	MANMAYA KUMAR DASH	//	AOR20220004309C202400037
	CONTC/8284/2024	VS	VS	()	
		SATYABRATA SAHU, I.A.S., ADDL CHIEF SECY, ODISHA		//	
45	D-CONTC/55062/2024	MASATRAM PATEL	ADV.	//	
		VS	VS	()	
		ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDITIONAL SECRETARY TO GOVT. DEPT. OF WATER			

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46	D-CONTC/55066/2024	CHERU KAIBARTTA VS	ADV. VS	// ()	
47	D-CONTC/55076/2024	ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDITIONAL SECRETARY TO GOVT. DEPT. OF WATER RESOURCES KHAGESWAR BAG VS	ADV. VS	// ()	
48	D-CONTC/55083/2024	ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDITIONAL SECRETARY TO GOVT. DEPT. OF WATER RESOURCES TULADEV MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// ()	
49	D-CONTC/55087/2024	ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDITIONAL SECRETARY TO GOVT. DEPT. OF WATER RESOURCES BANITA DHURUA VS	ADV. VS	// ()	
50	D-CONTC/55091/2024	DR. RADHAKANTA GARTIA, DEO, JHARSUGUDA JAGANNATH MOHANTY VS	SIDDHARTH PRASAD MISHRA VS	// ()	
51	D-CONTC/55096/2024	KHAGESWAR MISHRA, SUPT. SANSKRIT STUDIES, PURI MADAN CHANDRA NAYAK VS	ADV. VS	// ()	
52	D-CONTC/55104/2024	NABA KUMAR MAHALICK, SUPT. ENG. RENGALI SUKANTA KUMAR SETHI VS	ADV. VS	// ()	
53	D-CONTC/55110/2024	DR. BIJAY KETAN UPADHAYA, DIRECTOR-CUM- ADDL. SECY, GOVT KRUSHNA CHANDRA BEHERA VS	ADV. VS	// ()	
54	D-CONTC/55114/2024	DR. BIJAY KETAN UPADHAYA, DIRECTOR-CUM-ADDITIONAL SECRETARY SASHIKANTA PARIDA VS	ROHIT RANJAN RAY VS	// ()	
55	D-CONTC/55118/2024	SARAT SINGH, OTAS, SUB-TREASURY OFFICER, BASTA KORAMANI PRADHAN VS	ADV. VS	// ()	
56	D-CONTC/55122/2024	ALAKA UPADHAYA, IAS SABITA MOHAPATRA VS	ADV. VS	// ()	
57	D-CONTC/55127/2024	SHALINI PANDIT, IAS PURNA CHANDRA PANIGRAHI	ADV.	//	

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		VS	VS	()	
		SALINI PANDIT, IAS		//	
58	D-CONTC/55132/2024	SARADA BADHEI	ADV.	//	
		VS	VS	()	
		PRAFULLA KUMAR ADDU, BDO, PAIKMAL, BARGARH		//	
59	D-CONTC/55138/2024	MINAKETAN BEHERA	SAILABALA JENA	//	
		VS	VS	()	
		PREMJIT NAYAK, OAS		//	
60	D-CONTC/55141/2024	SARAT KUMAR ROUSTRAY	ADV.	//	
		VS	VS	()	
		JOGESH BAHADUR KHURANIA, IPS		//	
61	D-CONTC/55143/2024	PREMRAJ PADHAN	ADV.	//	
		VS	VS	()	
		KHILARI RISHIKESH DYNANDEO, IPS		//	
62	D-CONTC/55145/2024	KHIROD CHANDRA KAR	ADV.	//	
		VS	VS	()	
		ER. SURESH CHANDRA ROUT, EXECUTIVE ENGINEER, RWS AND S DIVISION NO 1, CUTTACK			
63	D-CONTC/55174/2024	MD. ANWAR	PRASANTA KUMAR JENA	//	
		VS	VS	()	
		BIJAY KUMAR NAYAK, SUB-COLLECTOR, PANPOSH CUM OFFICER		//	
64	D-CRLA/39433/2024	AMIT NAIK	MANAS KUMAR CHAND	JUNAGARH /224 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLA/39453/2024	LAXMIDHAR SAHOO@BAIDHAR@BAIA	DEEPAK RANJAN PARIDA	KENDRAPARA SADAR /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLA/39474/2024	JITENDRA CHOBE	DEVASHIS PANDA	RAJGANGPUR /90 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLA/39475/2024	SUBRAT KUMAR BEHERA	LALATENDU SAMANTARAY	SAMBALPUR VIGILANCE /29 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLA/39476/2024	KODANDA SAHU @ KUNAL SAHU	SUKANTA KUMAR DALAI	BHAWANIPATNA SADAR /64 /2021	
		VS	VS	()	

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69	D-CRLLP/39419/2024	STATE OF ODISHA STATE OF ODISHA VS MADHABA CHANDRA GOUDA	SARAT CH. PRADHAN ,A.S.C VS	// POLASARA PS /185 /2017 ()	LOD20240000172C202400399
70	D-CRLMC/39421/2024	JADAB@JAHARLAL DALEI@DALAI VS STATE OF ODISHA	SARAT KUMAR JENA VS	// CHAMAKHANDI /82 /2014 ()	
71	D-CRLMC/39432/2024	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// / 0 ()	
72	D-CRLMC/39435/2024	BADAL JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// JAJPUR TOWN /295 /2017 ()	
73	D-CRLMC/39436/2024	DULA @ SK. ZAHED ALLI VS STATE OF ODISHA	BHUBANESWAR DASH VS	// TIRTOL /51 /2002 ()	
74	D-CRLMC/39437/2024	M/S CITICON ENGINEERS LTD.,BBSR VS PRAMOD KUMAR MAHAPATRA	SIDHESWAR RATH VS	// / 0 ()	
75	D-CRLMC/39439/2024	M/S CITICON ENGINEERS LTD.,BBSR VS NIRMAL DEBNATH	SIDHESWAR RATH VS	// / 0 ()	
76	D-CRLMC/39441/2024	BIJAYA KUMAR PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// AUL /73 /2018 ()	
77	D-CRLMC/39448/2024	JAJATI KESHARI MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS	// BALASORE TOWN /55 /2021 ()	
78	D-CRLMC/39458/2024	LAXMIDHAR KAR VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// BEGUNIA P.S. /231 /2017 ()	
79	D-CRLMP/39412/2024	PRAGYAN PARAMITA PANDA VS PRINCIPAL SECY., HOME DEPT., BBSR	RAKESH KUMAR ROUSTRAY VS	// / 0 ()	

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80	D-CRLMP/39430/2024	SRIDHAR PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// () //	
81	D-CRLMP/39454/2024	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// () //	
82	D-CRLMP/39456/2024	RATNAKAR JENA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// () //	
83	D-CRLMP/39459/2024	PRATAP KUMAR SWAIN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	TOMANDO /403 /2024 () //	
84	D-CRLREV/39427/2024	SITU @ CHIRANJIT BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// () //	
85	D-CRLREV/39443/2024	SURENDRA PRADHAN @ SURENDRA KUMAR PRADHAN VS STATE OF ODISHA	HANVAT KUMAR NAYAK VS	// () //	
86	D-CRLREV/39471/2024	SK.MAKSHAD JAMAL @ SK.MUSHED JAMAL VS STATE OF ODISHA	SAMAPIKA MISHRA VS	GHATAGAON /376 /2024 () //	
87	D-EXFA/55205/2024	COLLECTOR AND DIST MAGISTRATE, MAYURBHANJ VS M/S KRISHNA CHLORATE PVT LTD.,MAYURBHANJ	SONAK MISHRA,A.S.C VS	// () //	LOD20240000172C202400391
88	D-EXP/55032/2024	MBA COMMUNITY LOANS PLC,IRELAND VS DILLIP KUMAR MOHANTY	JYOTI RANJAN DEO VS	// () //	AOR20220001593C202400036
89	D-GUAP/55071/2024	PRABHUTTA PANDA VS MADHUSMITA PALITA	HIMANSU SEKHAR SATAPATHY VS	// () //	
90	D-MACA/55065/2024	HARASHA BHOI VS M.K.SINGH	UMESH PRASAD MISHRA VS	// () //	
91	D-MACA/55081/2024	NAMITA NAG	RAMESH CHANDRA PRADHAN	//	

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		VS	VS	0	
		JOGI KHOSLA		//	
92	D-MACA/55090/2024	HIRA NAG	RAMESH CHANDRA PRADHAN	//	
		VS	VS	0	
		PRINCIPAL, GANDHI INSTITUTE FOR TECH, BBSR		//	
93	D-MACA/55092/2024	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		FULTULI BHAGAT		//	
94	D-MATA/55040/2024	EKALABYA BUDHIA	ANSUMAN BHUYAN	//	
		VS	VS	0	
		MANINI BADHEI		//	
95	D-MATA/55107/2024	RANJAN KUMAR PAIKARAY	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		MALABIKA MOHANTY		//	
96	D-MATA/55108/2024	MURSHIDA BEGUM	SASWATI MOHAPATRA	//	
		VS	VS	0	
		SHAIK MOHAMMED WASEEM @ KALUA		//	
97	D-RSA/55034/2024	NARASINGHA SAHU	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		MINAKUMARI THAKUR		//	
98	D-RSA/55056/2024	PARESH RAY	PRAKASH RANJAN BARIK	//	
		VS	VS	0	
		HEMANTI RAY		//	
99	D-RSA/55113/2024	YUDHISTIRA NAYAK	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
100	D-RSA/55162/2024	VYASANAGAR MUNICIPALITY,JAJPUR	PRATAP KESHARI DEO	//	
		VS	VS	0	
		PRIYABARTA BISWAL		//	
101	D-RVWPET/55051/2024	SUBHALAXMI MISHRA	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-RVWPET/55152/2024	PADMANAVA NANDA	ADV.	//	
		VS	VS	0	

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103	D-RVWPET/55203/2024	TPCODL, KHORDHA HARI CHARAN GUPTA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// // ()	AOR20220001651C202400032
104	D-TRP(C)/55074/2024	SAROJINI BEHERA VS SUNIL KUMAR BEHERA	ASHOK KUMAR BEHERA VS	// // ()	
105	D-WA/55053/2024	MANORANJAN PATI VS BHARAT PETROLEUM CO. LTD.,KHURDA	JAGAJIBAN PRADHAN VS	// // ()	
106	D-WA/55055/2024	STATE OF ODISHA VS ASHOK KUMAR MOHANTY	PRABIR KUMAR RAY, A.G.A. VS	// // ()	LOD20240000194C202400331
107	D-WA/55133/2024	SATYABHAMA JENA VS STATE OF ODISHA	HIMANSU SEKHAR MOHANTY VS	// // ()	
108	D-WP(C)/55029/2024	RABINDRA KUMAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// // ()	AOD20220001936C202400009
109	D-WP(C)/55030/2024	SARASWATI HEMBRAM VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// // ()	AOD20220001936C202400008
110	D-WP(C)/55031/2024	BHASKAR CHANDRA KAR VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// // ()	AOR20220003583C202400017
111	D-WP(C)/55033/2024	GAUTAM KUMAR DAS VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()	
112	D-WP(C)/55035/2024	AMULYA KUMAR MAJHI VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400107
113	D-WP(C)/55036/2024	HADIBANDHU JENA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// // ()	AOR20220003583C202400020

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114	D-WP(C)/55037/2024	SURYA NARAYAN JENA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// () //	AOR20220003583C202400021
115	D-WP(C)/55039/2024	MUKTI TIRKEY VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// () //	
116	D-WP(C)/55042/2024	DUKHU KISHAN VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// () //	
117	D-WP(C)/55043/2024	SURYA NARAYAN JENA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// () //	AOR20220003583C202400019
118	D-WP(C)/55046/2024	GOKULA CHANDRA JENA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //	
119	D-WP(C)/55047/2024	ABHAYA KUMAR KHILAR VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //	
120	D-WP(C)/55049/2024	SURYA NARAYAN JENA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// () //	AOR20220003583C202400018
121	D-WP(C)/55050/2024	M/S.SHREEROSE WEALTH VENTURES LTD. VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202400096
122	D-WP(C)/55052/2024	DR. PURUSOTTAM SWAIN VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //	
123	D-WP(C)/55054/2024	M/S. DEBASHIS KUMAR PANDA VS JOINT COMMNR OF STATE TAX(APPEAL), CT AND GST TERRITORIAL, RANGE	KSHIROD KUMAR SAHOO VS	// () //	AOR20220001352C202400073
124	D-WP(C)/55058/2024	SURAJIT KUMAR PANIGRAHI VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// () //	
125	D-WP(C)/55059/2024	BHAGYA LAXMI PADHI	BIRAJA PRASANNA DAS	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/55060/2024	BHAGYA LAXMI PADHI	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/55063/2024	BHAGYA LAXMI PADHI	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/55064/2024	HATIRAM BANCHHOR	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/55067/2024	NILA NAG @ GOUD	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/55068/2024	BHAGYA LAXMI PADHI	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/55069/2024	MADHU BAG	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/55070/2024	SUBASH CHANDRA SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/55072/2024	GOURAV CONSTRUCTION	RAMESH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/55073/2024	KSHIRASINDHU KATA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/55075/2024	DHANURJAYA KETAKI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/55077/2024	MADHUSMITA BARIK	PADMANAV BHUTIA	//	AOR20220001727C202400046
		VS	VS	()	

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137	D-WP(C)/55078/2024	STATE OF ODISHA SWAPNA THATOE VS	PADMANAV BHUTIA VS	// // ()	AOR20220001727C202400045
138	D-WP(C)/55079/2024	STATE OF ODISHA BIBHUDANANDA MISHRA VS	JAGAMOHAN PATTANAIAK VS	// // ()	AOR20220001586C202400060
139	D-WP(C)/55080/2024 WP(C)/33261/2024	STATE OF ODISHA BIPANA JENA VS	SUKANTA KUMAR DALAI VS	// // ()	
140	D-WP(C)/55082/2024	STATE OF ODISHA BHAMA DEI BAG VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
141	D-WP(C)/55084/2024	STATE OF ODISHA GOURAV CONSTRUCTION VS	RAMESH CHANDRA JENA VS	// // ()	
142	D-WP(C)/55085/2024	STATE OF ODISHA BIDYA SAGAR BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
143	D-WP(C)/55086/2024	STATE OF ODISHA CH. SUBASH CHANDRA SUBUDHI VS	SAILABALA JENA VS	// // ()	
144	D-WP(C)/55088/2024 WP(C)/33267/2024	STATE OF ODISHA CHARAMPA PACS (PRIMARY AGRICULTURE COOPERATIVE SOCIETY), BHADRAK VS	RAJAN KUMAR, BHADRAK VS	// // ()	
145	D-WP(C)/55089/2024	STATE OF ODISHA SABITRI SAHOO VS	PRATYUSHA NAIDU VS	// // ()	
146	D-WP(C)/55093/2024	STATE OF ODISHA SUDARSAN DAS VS	SAILABALA JENA VS	// // ()	
147	D-WP(C)/55094/2024	STATE OF ODISHA THE SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT., BBSR MUKUNDA CHARAN NAYAK VS	PRATYUSHA NAIDU VS	// // ()	
		STATE OF ODISHA		//	

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148	D-WP(C)/55097/2024 WP(C)/33272/2024	SAKUNTALA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
149	D-WP(C)/55098/2024	BAURIBANDHU PARIJA VS STATE OF ODISHA	DEBENDRA KUMAR BEHERA VS	// 0 //	
150	D-WP(C)/55099/2024	SATYA RANJAN SAMANTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
151	D-WP(C)/55100/2024	SASMITA NAYAK VS STATE OF ODISHA	PADMANAVA BHUTIA VS	// 0 //	AOR20220001727C202400047
152	D-WP(C)/55101/2024	RAJSHREE MOHANTY VS COMMNR, GST, CENTRAL EXCISE AND CUSTOMS	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400099
153	D-WP(C)/55102/2024	PRAMOD KUMAR ROUT VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //	
154	D-WP(C)/55103/2024	RAJENDRA KUMAR KANORIA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
155	D-WP(C)/55105/2024	BOARD OF SECONDARY EDUCATION VS STATE OF ODISHA	B.K.MOHANTY VS	// 0 //	
156	D-WP(C)/55106/2024	DINABANDHU MOHAPATRA VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //	
157	D-WP(C)/55109/2024	TAPAN KUMAR NAYAK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //	
158	D-WP(C)/55111/2024	SUNANDA MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
159	D-WP(C)/55112/2024	SARAT CHANDRA PANIGRAHI	PRATYUSHA NAIDU	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/55115/2024	AJAYA KUMAR MOHAPATRA	PRATYUSHA NAIDU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/55116/2024	GOURANGA CHARAN RANA	PADMANAVA BHUTTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/55120/2024	LIDIYA GURIA	PRATAP CHANDRA CHHINCHANI	//	
		VS	VS	()	
		A.O., THE URBAN CO-OPERATIVE BANK LTD., ROURKELA, SUNDERGARH		//	
163	D-WP(C)/55121/2024	MANJUSHREE PARIDA	JASHOBANTA DASH	//	
		VS	VS	()	
		ADDL. COMNR., ADDL. REVISIONAL COURT NO. II, BBSR		//	
164	D-WP(C)/55123/2024	M/S. KALINGA WARRIOR	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400098
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/55124/2024	K.SUJATA ACHARYA	AMIT KUMAR SAA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/55125/2024	NIGAMANANDA NAYAK	PADMANAVA BHUTTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/55126/2024	SUBHAS CHANDRA PARIDA	JASHOBANTA DASH	//	
		VS	VS	()	
		ADDL. COMNR, ADDL. REVISIONAL COURT NO. II, BBSR		//	
168	D-WP(C)/55129/2024	RAJSHREE MOHANTY	Prabodha Chandra Nayak	//	AOR20220001657C202400100
		VS	VS	()	
		COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS,		//	
169	D-WP(C)/55130/2024	ARATI MOHAPATRA	AMIT KUMAR SAA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/55131/2024	SUMANI ANANDITA	JASHOBANTA DASH	//	
		VS	VS	()	

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171	D-WP(C)/55134/2024	ADDL. COMNR, ADDL. REVISIONAL COURT NO. II, BBSR JAHANGIR KHAN VS STATE OF ODISHA	PADMANAV BHUTIA VS	// // 0 //	
172	D-WP(C)/55135/2024	BUDHANATH DELIA VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //	
173	D-WP(C)/55136/2024	CHITTARANJAN DAS VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //	
174	D-WP(C)/55137/2024	KARALA KESHAB VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //	
175	D-WP(C)/55140/2024	SUDHANSHU BALA MISHRA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //	
176	D-WP(C)/55142/2024	KAILASH CHANDRA DASH VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //	
177	D-WP(C)/55144/2024	SNEHALATA BHUYAN VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
178	D-WP(C)/55146/2024	RABI CHANDRA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
179	D-WP(C)/55147/2024	SHASHI BHUSAN PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
180	D-WP(C)/55148/2024	RISHAVA PATSAHANI VS THE CHIEF MANAGER, SE SEC AND E.CO. RLYS, EMPLOYEES' COOPERATIVE CREDIT SOCIETY LTD. , KOLKATA	AUROVINDA MOHANTY VS	// 0 //	
181	D-WP(C)/55149/2024	CHAKRADHAR DAS VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	

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182	D-WP(C)/55150/2024	BALABHADRA PRAEHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
183	D-WP(C)/55151/2024	ABHISECK MANGARAJ VS THE CHIEF MANAGER, SE SEC AND E.CO. RLYS, EMPLOYEES' COOPERATIVE CREDIT SOCIETY LTD., KOLKATA	AUROVINDA MOHANTY VS	// 0 //	
184	D-WP(C)/55153/2024	SONALI SAMANTARAY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
185	D-WP(C)/55154/2024	SANJULATA JAGATI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
186	D-WP(C)/55155/2024	SANJULATA JAGATI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
187	D-WP(C)/55156/2024	HAREKRUSHNA SAHU VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
188	D-WP(C)/55157/2024	SUDHAKAR BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
189	D-WP(C)/55158/2024	BIKASH KUMAR JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
190	D-WP(C)/55159/2024	MEGHAMALA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
191	D-WP(C)/55160/2024	GOPINATH SAMAL VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
192	D-WP(C)/55161/2024	PURUSOTTAM JENA VS COMMISSIONER, ENDOWMENT, BBSR	SUKANTA KUMAR NAYAK VS	// 0 //	
193	D-WP(C)/55163/2024	THE EXECUTIVE ENGINEER (ELECTRICAL), VIGILANCE AND FIRE PREVENTION VS NORTH CHINA FORENSIC CELL, TPSODL, JEYPORE	SURASH CHANDRAN	// 0 //	

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		VS	VS	0	
194	D-WP(C)/55164/2024	SURENDRA TANTI CHAMAR SUNA	LAXMI SHARMA	//	
		VS	VS	0	
195	D-WP(C)/55165/2024	STATE OF ODISHA SARAT CHANDRA SETHY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
196	D-WP(C)/55166/2024	STATE OF ODISHA THE EXECUTIVE ENGINEER (ELECTRICAL), VIGILANCE AND INSPECTION CELL, (TPSODL), JEYPORE	SURENDRA KUMAR BANERJEE	//	
		VS	VS	0	
197	D-WP(C)/55167/2024	BHARATESWARI PATNAIK NILIMA ROUT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
198	D-WP(C)/55168/2024	STATE OF ODISHA MANGURU MUNDAGADIA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
199	D-WP(C)/55169/2024	STATE OF ODISHA RABI CHANDRA SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
200	D-WP(C)/55170/2024	STATE OF ORISSA BIJAYA KUMAR PADHI	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	0	
201	D-WP(C)/55171/2024	STATE OF ODISHA CHITARANJAN NAYAK	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
202	D-WP(C)/55172/2024	STATE OF ODISHA SAROJ KUMAR RAY	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	0	
203	D-WP(C)/55173/2024	STATE OF ODISHA MADHUSMITA SAMANT	JAYDEEP PAL	//	
		VS	VS	0	
204	D-WP(C)/55175/2024	UNION OF INDIA SANJAY KUMAR PADHY	DEEPALI MAHAPATRA	//	
		VS	VS	0	

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205	D-WP(C)/55176/2024	STATE OF ODISHA KRUSHNA CHANDRA MOHAPATRA VS	GYANEDRA KUMAR TRIPATHY VS	// // 0	
206	D-WP(C)/55177/2024	STATE OF ODISHA JAGANNATH KAR VS	PRABHAT KUMAR DASH VS	// // 0	
207	D-WP(C)/55178/2024	STATE OF ODISHA RAMESH CHANDRA MOHANTY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
208	D-WP(C)/55179/2024	UNION OF INDIA HEMANTA KUMAR PRADHAN VS	PRABHAT KUMAR DASH VS	// // 0	
209	D-WP(C)/55180/2024	STATE OF ODISHA M/S.GLOBAL SERVICES, BBSR VS	SOMANATH MISHRA VS	// // 0	
210	D-WP(C)/55181/2024	ASSISTANT DIRECTOR(REVENUE) EMPLOYEES STATE INSURANCE CORPORATION PANCHADEEP BHAWAN, BBSR PRAMILA HARICHANDAN VS	ATMAJIT MANMITH DAS VS	// // 0	
211	D-WP(C)/55182/2024	STATE OF ODISHA SOU MENDRA PRASAD MOHANTY VS	SASWATI MOHAPATRA VS	// // 0	
212	D-WP(C)/55183/2024	STATE OF ODISHA M/S. ISWAR CHANDRA GARNAIK, ANGUL VS	SOMANATH MISHRA VS	// // 0	
213	D-WP(C)/55184/2024	DEPUTY DIRECTOR (REVENUE) EMPLOYEES STATE INSURANCE CORPORATION PANCHADEEP BHAWAN, BBSR LALITA PARIDA VS	HARI KRUSHNA PANIGRAHI VS	// // 0	
214	D-WP(C)/55185/2024	STATE OF ODISHA MANASI PRAVA PANIGRAHI VS	PADMANAVA BHUTIA VS	// // 0	
215	D-WP(C)/55186/2024	STATE OF ODISHA M/S. JHA BABA PROJECT PVT.LTD, KEONJHAR VS	SOMANATH MISHRA VS	// // 0	
		ASSISTANT PROVIDENT FUND COMMISSIONER EPFO TIKARGUMRA, KEONJHAR		//	

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216	D-WP(C)/55187/2024	PANCHANAN JANA VS STEEL AUTHORITY OF INDIA LTD., ROURKELA	JAMINIKANTA DAS VS SIDDHARTH GOUTAM DAS	// 0 //	
217	D-WP(C)/55188/2024	ALOK KUMAR MISHRA VS THE SECY, HIGHER EDUCATION DEPT. GOV'T OF ODISHA, BBSR	SIDDHARTH GOUTAM DAS VS SUKANTA KUMAR NAYAK (2)	// 0 //	
218	D-WP(C)/55189/2024	RACHITA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS SUKANTA KUMAR NAYAK (2)	// 0 //	
219	D-WP(C)/55190/2024	SOBHARANI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS SUKANTA KUMAR NAYAK (2)	// 0 //	
220	D-WP(C)/55191/2024	NILAKANTHA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	
221	D-WP(C)/55192/2024	SUBASH CHANDRA GAMANGO VS STATE OF ORISSA	DURGESH NARAYAN RATH VS SIDDHARTH PRASAD MISHRA	// 0 //	
222	D-WP(C)/55193/2024	RAJA PATEL VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS SIDDHARTH PRASAD MISHRA	// 0 //	
223	D-WP(C)/55194/2024	DINESH SINGHANIA VS STATE OF ODISHA	BIBHU PRASAD DAS VS SIDDHARTH PRASAD MISHRA	// 0 //	
224	D-WP(C)/55195/2024	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS SIDDHARTH PRASAD MISHRA	// 0 //	
225	D-WP(C)/55196/2024	BIJAYA KUMAR DALEI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	
226	D-WP(C)/55197/2024	RABINDRA MALLICK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS SIDDHARTH GOUTAM DAS	// 0 //	
227	D-WP(C)/55198/2024	RAJIB KUMAR NAYAK	TUKUNA KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
228	D-WP(C)/55199/2024	SAROJ KUMAR MOHANTY	MANOJ KUMAR PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/55200/2024	PRAKASH CHANDRA SAHOO	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/55201/2024	SADAR THANA WEAVERS COOPERATIVE SOCIETY	DURGAPRASANA DAS	//	
		VS	VS	0	
		PURNA CHANDRA MOHARANA		//	
231	D-WP(C)/55202/2024	BINITA KARSEL	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/55204/2024	PRAMOD KUMAR DAS	GOPINATH SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/55206/2024	ASAMATI KHADIA @ PRADHAN	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/55207/2024	ASHOK KUMAR SATAPATHY	DILLIP KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/55208/2024	M/S IMPERIAL SKY HEIGHT PVT. LTD.	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		ASST. COMMISSIONER OF STATE TAX BBSR-1 CIRCLE		//	
236	D-WP(C)/55209/2024	SANTOSH KUMAR BEHERA	BHAGABAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/55210/2024	GOVERNING BODY OF SRI SRI RAGHUNATH JEW	HOREBHANUJAN KATHAYAGARH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/55211/2024	PRAHARAJ MOHAPATRA	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/55213/2024	STATE OF ODISHA SOUDAMINI KHADIA VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
240	D-WP(C)/55214/2024	STATE OF ODISHA ANAMI DUNGUNG VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
241	D-WP(C)/55215/2024	STATE OF ODISHA JITEN SAHU VS	HIMANSU SEKHAR SATAPATHY VS	// // 0	
242	D-WP(C)/55216/2024	STATE OF ODISHA MANASI PRUSTY @ SAHOO VS	BHAGABAN BEHERA VS	// // 0	
243	D-WP(C)/55217/2024	STATE OF ODISHA BASANTA KUMAR PARIDA VS	SANGRAM JENA VS	// // 0	
244	D-WP(C)/55218/2024	STATE OF ODISHA JHADI KISHAN VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
245	D-WP(C)/55219/2024	STATE OF ODISHA MAHADEV BABAN UBALE VS	AMIYA KUMAR MOHANTY VS	// // 0	
246	D-WP(C)/55220/2024	UNION OF INDIA PHUDANASIA SAMAD VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
247	D-WP(C)/55221/2024	STATE OF ODISHA DINABANDHU NAYAK VS	AMLAN SHAKTI PAUL VS	// // 0	
248	D-WP(C)/55222/2024	STATE OF ODISHA RATNA BINODINI AMIYA PRIYADARSHINI DAS VS	ATMAJIT MANMITH DAS VS	// // 0	
249	D-WP(C)/55223/2024	STATE OF ORISSA GOLAKA GOUDA VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// // 0 //	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/55224/2024	SUDHANSU MOHAN MOHAPATRA VS STATE OF ODISHA	CHANDI PRASAD SAHANI VS	// 0 //	
251	D-WP(C)/55225/2024	MAIKEL AIND VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
252	D-WP(C)/55226/2024	RAJENDRA SAMAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
253	D-WP(C)/55227/2024	NILABATI MAJHI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
254	D-WP(C)/55228/2024	PRATAP KISHORE JENA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// 0 //	
255	D-WP(C)/55229/2024	D. DURYADHAN REDDY VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //	
256	D-WP(C)/55230/2024	SURESH CHANDRA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
257	D-WP(C)/55231/2024	GIRISH CHANDRA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
258	D-WP(C)/55232/2024	K.BALARAM REDDY VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //	
259	D-WP(C)/55233/2024	SURYA NARAYAN NAIK @ NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
260	D-WP(C)/55234/2024	NAMITA PATNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
261	D-WP(C)/55235/2024	PRAVASINI DAS	SHASHI BHUSAN JENA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/55236/2024	THE CHAIRMAN, UTKAL GRAMEEN BANK, BOLANGIR	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		THE PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL- CUM-LABOUR COURT, BBSR		//	
263	D-WP(C)/55237/2024	GOPAL KRUSHNA JENA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/55238/2024	BINAYAK MOHARANA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/55239/2024	ABHILAS SWAIN	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/55240/2024	PRAVAT KUMAR PATTANAİK	NAMITA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/55241/2024	SANDIP KUMAR CHAND	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/55242/2024	PURNA CHANDRA MOHANTY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/55243/2024	RAJKISHORE DASH	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/55244/2024	SUBODH KUMAR BEHERA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/55245/2024	GORAKHNATH GIRI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/55246/2024	DOLAGOBIND MALLICK @ DAS	NAMITA PATTANAİK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/55247/2024	STATE OF ODISHA RAJ KUMAR BISWAL VS	SANGRAM JENA VS	// // ()	
274	D-WP(C)/55248/2024	STATE OF ODISHA ARATIBALA PANDA VS	NIHAL RATH VS	// // ()	
275	D-WP(C)/55249/2024	STATE OF ODISHA BASANTA KUMAR MOHANTY VS	SANGRAM JENA VS	// // ()	
276	D-WP(C)/55250/2024	STATE OF ODISHA GOBARDHAN SAHU VS	BASUDEV BARIK VS	// // ()	
277	D-WP(C)/55251/2024	STATE OF ODISHA PARKASH CH. DEHURY VS	DILIP KUMAR SAHU VS	// // ()	
278	D-WP(C)/55252/2024	STATE OF ODISHA SULACHANA SWAIN VS	AUROBINDA SAHOO VS	// // ()	AOD20220003080C202400047
279	D-WP(C)/55253/2024	STATE OF ODISHA SARASWATI NANDA VS	AUROBINDA SAHOO VS	// // ()	AOD20220003080C202400046
280	D-WP(C)/55254/2024	STATE OF ODISHA PRADEEP KUMAR MOHAPATRA VS	JAGAMOHAN PATTANAİK VS	// // ()	AOR20220001586C202400061
281	D-WP(C)/55255/2024	STATE OF ODISHA KHERANGA GRAM PANCHAYAT, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400108
282	D-WP(C)/55256/2024	UNION OF ODISHA BASUDEV PRADHAN VS	PRAFULLA KUMAR KAR VS	// // ()	AOD20220003518C202400023
283	D-WP(C)/55257/2024	ADDL. COMMISSIONOR, CONSOLIDATION BASUDEV PRADHAN VS	PRAFULLA KUMAR KAR VS	// // ()	AOD20220003518C202400022
		ADDL. COMMISSIONER CONSOLIDATION AND SETTLEMENT		//	

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FILING REPORT AS ON :31/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/55258/2024	MAA SANTOSHI SHG VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// () //	AOR20220001797C202400014
285	D-WP(C)/55259/2024	BASUDEV PRADHAN VS ADDL. COMMISSIONER CONSOLIDATION AND SETTLEMENT,SAMBALPUR	PRAFULLA KUMAR KAR VS	// () //	AOD20220003518C202400020
286	D-WP(C)/55260/2024	BASUDEV PRADHAN VS ADDL. COMMISSIONER CONSOLIDATION AND SETTLEMENT,SAMBALPUR	PRAFULLA KUMAR KAR VS	// () //	AOD20220003518C202400021
287	D-WP(C)/55261/2024	KANAKALATA MOHAPATRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202400097
288	D-WP(C)/55262/2024	JAGABANDHU PRADHAN VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400106
289	D-WP(C)/55263/2024	MAHALAXMI SHG VS State Of Odisha	Subrat Kumar Das VS	// () //	AOR20220001797C202400013
290	D-ABLAPL/39417/2024	SUSANTA KUMAR SWAIN VS STATE OF ODISHA	LINGARAJ SARANGI VS	CUTTACK VIGILANCE /15 /2024 () //	
291	D-ABLAPL/39425/2024	BIJAY SETHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	BHADRAK RURAL /744 /2024 () //	
292	D-ABLAPL/39426/2024	RAJA KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /351 /2024 () //	
293	D-ABLAPL/39428/2024	NARAYAN CHANDRA MAHALA @ NARAYAN MAHALA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BHADRAK RURAL /744 /2024 () //	
294	D-ABLAPL/39434/2024	GANESWAR BARIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	NIALI /148 /2019 () //	
295	D-ABLAPL/39438/2024	BENUDHAR PANDA	DEBIDUTTA MOHAPATRA	NAYAPALLI P.S. /761 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/39440/2024	NARASINGHA DAS	DEBIDUTTA MOHAPATRA	NAYAPALLI P.S. /570 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/39442/2024	TULU @ TRILOCHAN PRADHAN	BISWARANJAN DALAI	CUTTACK SADAR /544 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/39444/2024	GHANASHYAM NAYAK	NIRANJAN PANDA	AGARAPADA /180 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/39445/2024	RANJIT DAS	ANANTA NARAYAN PATTANAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/39460/2024	JHALAPI KALATA @ KALTA	JUGALA KISHORE PANDA	BAUNISUNI /60 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/39464/2024	RIYAJATTA ALI KHAN	BHARAT JALLI	BRAHMAGIRI /492 /2024	AOD20240000581C202400054
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/39465/2024	GHANA TUDU	BASUDEV PUJARI	CDA-II /112 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/39470/2024	BISWANATH DAS	BIJAY KUMAR PARIDA	RAJKANIKA /494 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/39479/2024	MAHESWAR PRUSTY	SUSANTA KUMAR BARAL	NISCHINTAKOILI /209 /2024	AOR20220001297C202400148
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :31/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EXFA/55205/2024 EXFA/ /	COLLECTOR AND DIST MAGISTRATE, MASORBI, KANSI, MP	SAROBAN MISHRA, A.S.C	1/2024
2	D-EXFA/55205/2024 EXFA/ /	COLLECTOR AND DIST MAGISTRATE, MASORBI, KANSI, MP	SAROBAN MISHRA, A.S.C	2/2024
3	D-ADMLS/54806/2024 ADMLS/6/2024	MH BLAND S.L., AHMEDABAD MP	SOUMYA JYOTI BISWAL	27/2024
4	D-GUAP/55071/2024 GUAP/ /	PRABHUTUTTA PANDA MP	HIMANSU SEKHAR SATAPATHY	33/2024
5	D-TRP(C)/55074/2024 TRP(C)/ /	SAROJINI BEHERA MP	ASHOK KUMAR BEHERA	443/2024
6	D-LAA/18106/2024 LAA/14/2024	SABITA DAS MP	PRADEEP KUMAR DAS	459/2024
7	D-RVWPET/55051/2024 RVWPET/ /	SUBHALAXMI MISHRA MP	DILLIP KUMAR MOHANTY	493/2024
8	D-RVWPET/55203/2024 RVWPET/ /	HARI CHARAN GUPTA MP	GOURI MOHAN RATH	494/2024
9	D-CONTC/54561/2024 CONTC/ /	BASANTA KUMAR SAHOO MP	AMIT KUMAR NATH	510/2024
10	D-CONTC/54570/2024 CONTC/ /	PADMA CHARAN SAHOO MP	AMIT KUMAR NATH	511/2024
11	D-CONTC/54564/2024 CONTC/ /	SAPNESWAR BISWAL MP	AMIT KUMAR NATH	512/2024
12	D-CONTC/55083/2024 CONTC/ /	TULADEV MAJHI MP	BIJAYA KUMAR BEHERA 1	513/2024
13	D-CONTC/55118/2024 CONTC/ /	KORAMANI PRADHAN MP	ADV.	514/2024
14	D-RPFAM/54196/2024 RPFAM/388/2024	BIPIN PRADHAN MP	RAMESH KUMAR SAHU	588/2024
15	D-MATA/55107/2024 MATA/ /	RANJAN KUMAR PAIKARAY MP	CHANDRAKANTA NAYAK	596/2024
16	D-MATA/55107/2024 MATA/ /	RANJAN KUMAR PAIKARAY MP	CHANDRAKANTA NAYAK	597/2024
17	D-CMAPL/55117/2024 CMAPL/ /	SARANGADHAR PATRA MP	DURGESH NARAYAN RATH	666/2024
18	D-CMAPL/55117/2024 CMAPL/ /	SARANGADHAR PATRA MP	DURGESH NARAYAN RATH	667/2024
19	D-FAO/50174/2024 FAO/ /	BASANTA KUMAR ROUT MP	SURENDRA KUMAR SAHOO	1079/2024
20	D-FAO/50177/2024 FAO/ /	DEBENDRA NATH MOHANTY MP	SURENDRA KUMAR SAHOO	1080/2024
21	D-FAO/50172/2024 FAO/ /	HRUSIKESH BALIASINGH MP	SIDHARTHA SWAIN	1081/2024
22	D-RSA/33/2020 RSA/33/2020	CHATURBHUJA BACHHA MP	DEVENDRA KUMAR SAHOO(1)	1569/2024
23	D-RSA/55034/2024 RSA/ /	NARASINGHA SAHU MP	SAROJ KUMAR PADHY	1570/2024
24	D-RSA/55056/2024 RSA/ /	PARESH RAY MP	PRAKASH RANJAN BARIK	1571/2024
25	D-RSA/55056/2024 RSA/ /	PARESH RAY MP	PRAKASH RANJAN BARIK	1572/2024
26	D-RSA/89/2013	NIRANJAN APATA	M/S. RAMESH AGRAWAL, P.K.BEHERA, R.AGWAL, R.RAJGARHIA, A	

	RSA/89/2013	MP		1573/2024
27	D-RSA/89/2013	NIRANJAN APATA	M/S. RAMESH AGRAWAL,P.K.BEHERA,R.AGRAWAL,R.RAJGARHIA,A	
	RSA/89/2013	MP		1574/2024
28	D-RSA/89/2013	NIRANJAN APATA	M/S. RAMESH AGRAWAL,P.K.BEHERA,R.AGRAWAL,R.RAJGARHIA,A	
	RSA/89/2013	MP		1575/2024
29	D-CMP/55045/2024	VIJAY LAXMI SINGH DEO	DILLIP KUMAR PRADHAN	
	CMP/ /	MP		1579/2024
30	D-CMP/55119/2024	BASANTA KUMAR PRUSTY	PABITRA KUMAR NAYAK	
	CMP/ /	MP		1580/2024
31	D-CMP/55139/2024	ROHITA PRADHAN	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		1581/2024
32	D-CMP/55212/2024	BAIDHAR BEHERA	SATYA NARAYAN MISHRA 4	
	CMP/ /	MP		1582/2024
33	D-CMP/55212/2024	BAIDHAR BEHERA	SATYA NARAYAN MISHRA 4	
	CMP/ /	MP		1583/2024
34	D-BLAPL/19163/2024	KARAYA PALASI	DEEPAK KU SAHOO	
	BLAPL/6637/2024	MP		1689/2024
35	D-BLAPL/19108/2024	RAMA@RAMU HANTAL	DEEPAK KU SAHOO	
	BLAPL/6751/2024	MP		1690/2024
36	D-BLAPL/9288/2024	UPENDRA KUMAR BEHERA	PRADEEP KUMAR DAS	
	BLAPL/2912/2024	MP		1691/2024
37	D-BLAPL/32454/2024	SUSIL BANCHHOR		
	BLAPL/11697/2024	MP		1692/2024
38	D-ABLAPL/35932/2024	GUNA SAMAL @ TAPU SAMAL		
	ABLAPL/13682/2024	MP		3027/2024
39	D-ABLAPL/12816/2024	PRAFULLA MALLIK @ MALLICK		
	ABLAPL/4732/2024	MP		3028/2024
40	D-ABLAPL/33499/2024	KARTIKA SAHOO @ PRADIPTA @ PRADEEP RANJAN SAHOO		
	ABLAPL/12626/2024	MP		3029/2024
41	D-ABLAPL/18466/2024	SONU SAHOO @ ABHIJIT SAHOO		
	ABLAPL/6587/2024	MP		3030/2024
42	D-ABLAPL/18315/2024	SUSHANTA SAHOO @ SUSANTA KUMAR SAHOO		
	ABLAPL/6530/2024	MP		3031/2024
43	D-ABLAPL/32032/2024	TIPU DAS		
	ABLAPL/11972/2024	MP		3032/2024
44	D-MACA/53191/2024	THE GENERAL MANAGER, M/S. SRIRAM GENERAL INSURANCE CO. LTD., JAYAPUR		
	MACA/ /	MP		3151/2024
45	D-MACA/50590/2024	MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		3152/2024
46	D-MACA/50580/2024	MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		3153/2024
47	D-MACA/50580/2024	MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		3154/2024
48	D-MACA/50530/2024	THE MANAGER (LEGAL), M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		3155/2024
49	D-MACA/50584/2024	CHOLAMANDALAM GENARAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		3156/2024
50	D-MACA/55065/2024	HARASHA BHOI	UMESH PRASAD MISHRA	
	MACA/ /	MP		3157/2024
51	D-MACA/55081/2024	NAMITA NAG	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		3158/2024
52	D-MACA/55081/2024	NAMITA NAG	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		3159/2024
53	D-MACA/55090/2024	HIRA NAG	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		3160/2024
54	D-MACA/55092/2024	D.M., NATIONAL INSURANCE CO. LTD., CUTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		3161/2024
55	D-MACA/55090/2024	HIRA NAG	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		3162/2024
56	D-MACA/55092/2024	D.M., NATIONAL INSURANCE CO. LTD., CUTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		3163/2024
57	D-CRLA/39433/2024	AMIT NAIK	MANAS KUMAR CHAND	
	CRLA/ /	MP		3400/2024

58	D-CRLA/694/2023 CRLA/694/2023	BASANTA KUMAR DAS MP	BHABANI SHANKAR DASPARIDA	3401/2024
59	D-CRLA/39474/2024 CRLA/ /	JITENDRA CHOBE MP	DEVASHIS PANDA	3402/2024
60	D-CRLA/39474/2024 CRLA/ /	JITENDRA CHOBE MP	DEVASHIS PANDA	3403/2024
61	D-CRLA/39474/2024 CRLA/ /	JITENDRA CHOBE MP	DEVASHIS PANDA	3404/2024
62	D-CRLA/39475/2024 CRLA/ /	SUBRAT KUMAR BEHERA MP	LALATENDU SAMANTARAY	3405/2024
63	D-CRLA/39475/2024 CRLA/ /	SUBRAT KUMAR BEHERA MP	LALATENDU SAMANTARAY	3406/2024
64	D-CRLMC/38682/2024 CRLMC/4906/2024	BIJOY KUMAR MOHAPATRA MP	NIRANJAN PANDA	3499/2024
65	D-CRLMC/39432/2024 CRLMC/ /	PRADEEP KUMAR MOHANTY MP	MANOJ KUMAR PANDA	3500/2024
66	D-CRLMC/39437/2024 CRLMC/ /	M/S CITICON ENGINEERS LTD.,BBSR MP	SIDHESWAR RATH	3501/2024
67	D-CRLMC/39439/2024 CRLMC/ /	M/S CITICON ENGINEERS LTD.,BBSR MP	SIDHESWAR RATH	3502/2024
68	D-CRLMC/39441/2024 CRLMC/ /	BIJAYA KUMAR PARIDA MP	DEEPAK KU SAHOO	3503/2024
69	D-CRLMC/39448/2024 CRLMC/ /	JAJATI KESHARI MOHANTY MP	BASUDEV PUJARI	3504/2024
70	D-WA/55133/2024 WA/ /	SATYABHAMA JENA MP	HIMANSU SEKHAR MOHANTY	9144/2024
71	D-WA/55133/2024 WA/ /	SATYABHAMA JENA MP	HIMANSU SEKHAR MOHANTY	9145/2024
72	D-WA/55055/2024 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY, A.G.A.	9146/2024
73	D-WA/55055/2024 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY, A.G.A.	9147/2024
74	D-WP(C)/55039/2024 WP(C)/ /	MUKTI TIRKEY MP	SANKARACHARYA CHOUDHURY	17854/2024
75	D-WP(C)/15451/2019 WP(C)/15451/2019	SOUBHAGYA KUMAR JENA MP	M/S.ARCHANA MAHANTY	17855/2024
76	D-WP(C)/55042/2024 WP(C)/ /	DUKHU KISHAN MP	SANKARACHARYA CHOUDHURY	17856/2024
77	D-WP(C)/33533/2024 WP(C)/19580/2024	M/S DJR PROJECT PVT. LTD., GAJAPATI MP		17857/2024
78	D-WP(C)/26205/2024 WP(C)/15210/2024	BIJAY KUMAR BEURA MP		17858/2024
79	D-WP(C)/55052/2024 WP(C)/ /	DR. PURUSOTTAM SWAIN MP	SUBHADUTTA ROUSTRAY	17859/2024
80	D-WP(C)/55059/2024 WP(C)/ /	BHAGYA LAXMI PADHI MP	BIRAJA PRASANNA DAS	17860/2024
81	D-WP(C)/28608/2024 WP(C)/16329/2024	PRAMODINI MOHARANA MP		17861/2024
82	D-WP(C)/55060/2024 WP(C)/ /	BHAGYA LAXMI PADHI MP	BIRAJA PRASANNA DAS	17862/2024
83	D-WP(C)/55063/2024 WP(C)/ /	BHAGYA LAXMI PADHI MP	BIRAJA PRASANNA DAS	17863/2024
84	D-WP(C)/55068/2024 WP(C)/ /	BHAGYA LAXMI PADHI MP	BIRAJA PRASANNA DAS	17864/2024
85	D-WP(C)/55070/2024 WP(C)/ /	SUBASH CHANDRA SAHU MP	BIRAJA PRASANNA DAS	17865/2024
86	D-WP(C)/54160/2024 WP(C)/33051/2024	RAJANI RANI MISHRA MP	SUBHADUTTA ROUSTRAY	17866/2024
87	D-WP(C)/54653/2024 WP(C)/33236/2024	JITENDRA KUMAR MOHANTA MP	SAMEER KUMAR DAS	17867/2024
88	D-WP(C)/41241/2024 WP(C)/24280/2024	CHANDAN KUMAR GIRI MP	SUBHADUTTA ROUSTRAY	17868/2024
89	D-WP(C)/41246/2024	ARTATRANA KHURDIA	SUBHADUTTA ROUSTRAY	

	WP(C)/24470/2024	MP		17869/2024
90	D-WP(C)/42718/2024	BRUNDABATI DEHERIA	SUBHADUTTA ROUSTRAY	
	WP(C)/25538/2024	MP		17870/2024
91	D-WP(C)/39897/2024	CHITTARANJAN SINGH	SUBHADUTTA ROUSTRAY	
	WP(C)/23594/2024	MP		17871/2024
92	D-WP(C)/40090/2024	KASMAN MEHER	SUBHADUTTA ROUSTRAY	
	WP(C)/23763/2024	MP		17872/2024
93	D-WP(C)/2485/2015	KHAGESWAR PATEL	M/S.RAJESH KU.CHOUTRAY	
	WP(C)/2485/2015	MP		17873/2024
94	D-WP(C)/55072/2024	GOURAV CONSTRUCTION	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		17874/2024
95	D-WP(C)/55080/2024	BIPANA JENA	SUKANTA KUMAR DALAI	
	WP(C)/33261/2024	MP		17875/2024
96	D-WP(C)/55086/2024	CH. SUBASH CHANDRA SUBUDHI	SAILABALA JENA	
	WP(C)/ /	MP		17876/2024
97	D-WP(C)/55084/2024	GOURAV CONSTRUCTION	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		17877/2024
98	D-WP(C)/55088/2024	CHARAMPA PACS (PRIMARY AGRICULTURE COOPERATIVE SOCIETY), BHADRAK		
	WP(C)/33267/2024	MP		17878/2024
99	D-WP(C)/46584/2024	PRASANTA KUMAR PARIDA	M/S/ MANAS PATI	
	WP(C)/27149/2024	MP		17879/2024
100	D-WP(C)/55099/2024	SATYA RANJAN SAMANTA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		17880/2024
101	D-WP(C)/55039/2024	MUKTI TIRKEY	SANKARACHARYA CHOUDHURY	
	WP(C)/ /	MP		17881/2024
102	D-WP(C)/55106/2024	DINABANDHU MOHAPATRA	ABHIRAM SWAIN	
	WP(C)/ /	MP		17882/2024
103	D-WP(C)/55105/2024	BOARD OF SECONDARY EDUCATION	B.K.MOHANTY	
	WP(C)/ /	MP		17883/2024
104	D-WP(C)/55111/2024	SUNANDA MOHAPATRA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		17884/2024
105	D-WP(C)/55120/2024	LIDIYA GURIA	PRATAP CHANDRA CHHINCHANI	
	WP(C)/ /	MP		17885/2024
106	D-WP(C)/55142/2024	KAILASH CHANDRA DASH	SASHIBHUSAN DAS	
	WP(C)/ /	MP		17886/2024
107	D-WP(C)/55142/2024	KAILASH CHANDRA DASH	SASHIBHUSAN DAS	
	WP(C)/ /	MP		17887/2024
108	D-WP(C)/53099/2024	DINESH KUMAR SAHOO	ABHISHEK MOHANTY	
	WP(C)/32290/2024	MP		17888/2024
109	D-WP(C)/55161/2024	PURUSOTTAM JENA	SUKANTA KUMAR NAYAK	
	WP(C)/ /	MP		17889/2024
110	D-WP(C)/55163/2024	THE EXECUTIVE ENGINEER (ELECTRICALS) RICH CHANDRA ENFORCEMENT CELL, TPSODL, JEYPORE		
	WP(C)/ /	MP		17890/2024
111	D-WP(C)/55164/2024	CHAMAR SUNA	LAXMI SHARMA	
	WP(C)/ /	MP		17891/2024
112	D-WP(C)/55164/2024	CHAMAR SUNA	LAXMI SHARMA	
	WP(C)/ /	MP		17892/2024
113	D-WP(C)/55166/2024	THE EXECUTIVE ENGINEER (ELECTRICALS) RICH CHANDRA ENFORCEMENT CELL, (TPSODL), JEYPORE		
	WP(C)/ /	MP		17893/2024
114	D-WP(C)/55167/2024	NILIMA ROUT	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		17894/2024
115	D-WP(C)/55168/2024	MANGURU MUNDAGADIA	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		17895/2024
116	D-WP(C)/55170/2024	BIJAYA KUMAR PADHI	GYANENDRA KUMAR TRIPATHY	
	WP(C)/ /	MP		17896/2024
117	D-WP(C)/55171/2024	CHITARANJAN NAYAK	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		17897/2024
118	D-WP(C)/55172/2024	SAROJ KUMAR RAY	GYANENDRA KUMAR TRIPATHY	
	WP(C)/ /	MP		17898/2024
119	D-WP(C)/55176/2024	KRUSHNA CHANDRA MOHAPATRA	GYANEDRA KUMAR TRIPATHY	
	WP(C)/ /	MP		17899/2024
120	D-WP(C)/55035/2024	AMULYA KUMAR MAJHI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17900/2024

121	D-WP(C)/55178/2024 WP(C)/ /	RAMESH CHANDRA MOHANTY MP	MANOJA KUMAR KHUNTIA	17901/2024
122	D-WP(C)/55180/2024 WP(C)/ /	M/S.GLOBAL SERVICES, BBSR MP	GYANEDRA TRIPATHY	17902/2024
123	D-WP(C)/55183/2024 WP(C)/ /	M/S. ISWAR CHANDRA GARNAIK, ANGULSOMANATH MISHRA MP		17903/2024
124	D-WP(C)/55186/2024 WP(C)/ /	M/S. JHA BABA PROJECT PVT.LTD, KEONJHAR MP	SOMANATH MISHRA	17904/2024
125	D-WP(C)/55181/2024 WP(C)/ /	PRAMILA HARICHANDAN MP	ATMAJIT MANMITH DAS	17905/2024
126	D-WP(C)/55187/2024 WP(C)/ /	PANCHANAN JANA MP	JAMINIKANTA DAS	17906/2024
127	D-WP(C)/55050/2024 WP(C)/ /	M/S.SHREEROSE WEALTH VENTURES LTD MP	PRABODHA CHANDRA NAYAK	17907/2024
128	D-WP(C)/55187/2024 WP(C)/ /	PANCHANAN JANA MP	JAMINIKANTA DAS	17908/2024
129	D-WP(C)/55194/2024 WP(C)/ /	DINESH SINGHANIA MP	BIBHU PRASAD DAS	17909/2024
130	D-WP(C)/55199/2024 WP(C)/ /	SAROJ KUMAR MOHANTY MP	MANOJ KUMAR PATI	17910/2024
131	D-WP(C)/55209/2024 WP(C)/ /	SANTOSH KUMAR BEHERA MP	BHAGABAN BEHERA	17911/2024
132	D-WP(C)/55210/2024 WP(C)/ /	GOVERNING BODY OF SRI SRI RAGHUNATH MP	DURGESH NARAYAN RATH DURGESH NARAYAN RATH	NAYAGARH 17912/2024
133	D-WP(C)/55215/2024 WP(C)/ /	JITEN SAHU MP	HIMANSU SEKHAR SATAPATHY	17913/2024
134	D-WP(C)/55054/2024 WP(C)/ /	M/S. DEBASHIS KUMAR PANDA MP	KSHIROD KUMAR SAHOO	17914/2024
135	D-WP(C)/55216/2024 WP(C)/ /	MANASI PRUSTY @ SAHOO MP	BHAGABAN BEHERA	17915/2024
136	D-WP(C)/55217/2024 WP(C)/ /	BASANTA KUMAR PARIDA MP	SANGRAM JENA	17916/2024
137	D-WP(C)/55228/2024 WP(C)/ /	PRATAP KISHORE JENA MP	PRANAYANEE DASMOHAPATRA	17917/2024
138	D-WP(C)/55234/2024 WP(C)/ /	NAMITA PATNAIK MP	DURGESH NARAYAN RATH	17918/2024
139	D-WP(C)/55236/2024 WP(C)/ /	THE CHAIRMAN, UTKAL GRAMEEN BANK, MP	BOLASHGER BOLASHGER	17919/2024
140	D-WP(C)/29540/2024 WP(C)/16905/2024	BIJAYA KUMAR DEBATA MP	ASHOK KUMAR ROUT	17920/2024
141	D-WP(C)/55257/2024 WP(C)/ /	BASUDEV PRADHAN MP	PRAFULLA KUMAR KAR	17921/2024
142	D-WP(C)/55257/2024 WP(C)/ /	BASUDEV PRADHAN MP	PRAFULLA KUMAR KAR	17922/2024
143	D-WP(C)/55255/2024 WP(C)/ /	KHERANGA GRAM PANCHAYAT, BHADRASK MP	KIKANTA KUMAR DALAI	17923/2024
144	D-WP(C)/55258/2024 WP(C)/ /	MAA SANTOSHI SHG MP	SUBRAT KUMAR DAS	17924/2024
145	D-WP(C)/55101/2024 WP(C)/ /	RAJSHREE MOHANTY MP	PRABODHA CHANDRA NAYAK	17925/2024
146	D-WP(C)/55261/2024 WP(C)/ /	KANAKALATA MOHAPATRA MP	PRABODHA CHANDRA NAYAK	17926/2024